



**Estate Department  
Chennai**

**Notice Inviting Tender:-**

Reserve Bank of India, Chennai invites e-Tender (two parts) for the work “**Renovation of One Officers' flat (Flat No. BB-50) at First Floor Bank's Staff Quarters, Besant Nagar, Chennai, 600090**” The tendering process will be done only through the e-Tendering portal of MSTC Ltd. (<https://www.mstcecommerce.com/eproc>). All interested bidders (**Empaneled for Civil, interior, fabrication and painting work up to ₹10 lakhs**) shall, register themselves with MSTC Ltd, through the above-mentioned website to participate in the tendering process.

**The schedule of e-Tender is as follows:**

a. E-tender No.	<b>RBI/Chennai Regional office/Estate/43/24-25/ET/839[Renovation of BB 50 at BNQ]</b>
b. Name of work	<b>Renovation of One Officers' flat (Flat No. BB-50) at First Floor Bank's Staff Quarters, Besant Nagar, Chennai, 600090</b>
c. Estimated cost	<b>₹ 9.05 Lakh (including GST and all-inclusive rebate for taking away the salvageable items generated from the work)</b>
d. Earnest Money Deposit	<b>2% of the 'Contract Amount', shall be remitted by the successful bidder as EMD, within 7 days, from the date of issue of Letter of Acceptance of the tender by the Bank.</b>
e. Mode of Tender.	e-Procurement System (Online Part I - Techno-Commercial Bid and Part II - Price Bid) through ( <a href="https://www.mstcecommerce.com/eproc">https://www.mstcecommerce.com/eproc</a> )
f. Date of NIT available to parties to download	<b>January 30, 2025.</b>
g. Date of starting of e-tender for submission of online Techno-Commercial Bid and price Bid at <a href="https://mstcecommerce.com/eproc">https://mstcecommerce.com/eproc</a>	<b>February 06, 2025 at 11:00 Hrs.</b>
h. Date of closing of online e-tender for submission of Techno-Commercial Bid & Price Bid.	<b>11:00 Hrs on February 10, 2025.</b>
i. Date & time of opening of Tender	Part I (Techno-Commercial Bid) of the tender shall be opened at <b>11:30 Hrs. on February 10, 2025</b> . If no special conditions are put forth by the bidders, Price Bid (Part II) of the e-tenders shall also be opened thereafter on the same day or else the same shall be opened on a subsequent date which shall be intimated to the bidders through e-mail.

j. Validity of the tender	03 months from the date of opening of the PART- I of the Tender.
k. Transaction Fee	Payment of Transaction Fee as mentioned in the MSTC portal through MSTC payment gateway / NEFT / RTGS in favour of MSTC Limited.
l. Contact details of tender inviting authority personnel.	<p>1. Shri. R V Shiva (Manager-Civil), 044-2539 9108 (for technical queries)- mail ID: <a href="mailto:rvshiva@rbi.org.in">rvshiva@rbi.org.in</a></p> <p>2. Shri. Rohit Mane, AM, No. 044- 2561 9851, (for e-tender queries) - mail ID: <a href="mailto:rohitmane@rbi.org.in">rohitmane@rbi.org.in</a></p> <p>3. Shri. Vilvanathan M, Assistant, No. 044- 2561 9258, (for e-tender queries) - mail ID: <a href="mailto:vilva@rbi.org.in">vilva@rbi.org.in</a></p>

2. For full details please refer Tender Document Techno-Commercial Bid (Part I) and Price-Bid (Part II). Further corrigendum / addendum if any, will be hosted on the Bank's website [www.rbi.org.in](http://www.rbi.org.in) under the link 'Tender's and <https://www.mstcecommerce.com/eprocn/>. The Bank is not bound to accept the lowest tender and reserves the right to accept either full or in part of any tender. The Bank also reserves the right to reject any one or all of the tenders without assigning any reason, thereof.

**Note: This notice is being published for information only and is not an open invitation to quote in this limited tender. Participation in this tender is by invitation only and is limited to the selected Procuring Entity's enlisted contractors. Unsolicited offers are liable to be ignored. However, contractors who desire to participate in such tenders in future may apply for enlistment with RBI as per procedure.**

**The Regional Director  
Reserve Bank of India  
Chennai**